# GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

#### UNSTARRED QUESTION NO:84 ANSWERED ON:22.11.2012 IRRIGATION UNDER AIBP Kateel Shri Nalin Kumar;Nagorao Shri Dudhgaonkar Ganeshrao;Sainuji Shri Kowase Marotrao;Sukur Shri Jadhav Baliram

## Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of the irrigation projects being implemented in the country under Accelerated Irrigation Benefits Programme (AIBP) at present alongwith their current status;

(b) the irrigation capacity likely to result there from;

(c) the State-wise and year-wise funds allocated and utilised under the said programme during the last three years and the current year;

(d) the time by which the remaining amount is likely to be released;

(e) whether the Union Government has received any proposal seeking financial grants under AIBP scheme for completion of irrigation projects in Karnataka;

(f) if so, the details of the funds released, project-wise and district-wise;

(g) the details of the criteria/guidelines of the Government for funding these projects; and

(h) the effective measures being taken by the Government to complete these projects?

# Answer

### THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a)Under Accelerated Irrigation Benefits Programme (AIBP), 293 major/medium projects/project components have been provided with central assistance of which, 138 projects are reported as completed. In addition, 14197 surface minor irrigation schemes have also been provided central assistance under AIBP of which, 10495 schemes have been completed.

(b)The potential creation targeted by the projects included under AIBP by the Major/Medium Irrigation (MMI) projects is 19372.515 Th. Ha. and for Surface Minor Irrigation(MI) Schemes is 1998 ha.

(c) & (d) The details of Central Assistance (CA) released to the States under AIBP during the last three years and the current year for MMI projects is given at Annexure-I. On receipt of the proposal, the Central Assistance is released to the projects on their fulfillment of eligibility criteria, which includes utilization of the CA released to the project earlier.

(e)Yes Madam.

(f)The project wise details of CA released to MMI projects of Karnataka State under AIBP upto 31.03.2012 and districts benefitted is at Annexure – II. A total of Rs.142.3128 crores have been released to Surface MI projects upto 31.03.2012. No Central Assistance has been released to MMI projects in 2012-13, however Rs.113.000 crores have been released to Surface MI projects in 2012-13.

(g)The Government of India provides Central Assistance on the request of the State government to the ongoing projects which are in the advanced stage of construction and fulfill the criteria laid down in the Modified Guidelines of AIBP, 2006. The salient norms of modifed guidelines are at Annexure-III.

(h)Projects funded under AIBP are regularly monitored by CWC wherein progress of various components is reviewed for timely completion. Ministry of Water Resources (MoWR) also conducts review meetings with State Government officials to impress upon the necessity of completion of the projects on time.